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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO 206/2004

NIRMAL BHATLA & ORS.

..... Appellants

Through: Mr.Sudhanshu Batra, Sr.Advocate, with

Mr.Bhuvan Gugnani and Mr.Aditya Mishra,

Advocates.

versus

STATE & ORS.

..... Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE S.P.GARG

ORDER 19.01.2018

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- 1. Learned Senior counsel for the appellants seeks some more time to explore the possibility of settlement. It is stated that the matter is still pending before Mediation Centre.
- 2. Renotify on 9th March, 2018 for awaiting the report of Mediator.

S.P.GARG, J.

JANUARY 19, 2018 /sa